

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-49/2000/4/28/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Chandan Das
District & Sessions Judge,
Tinsukia.

Dated Guwahati the 10th November, 2020

Sub: **Casual leave and station leave permission.**

Ref:- Your letter No. DJT/4322/2020, dtd. 09.11.2020,

Sir,

With reference to the above, I am directed to inform you that you have been granted casual leave on 17.11.2020, along with station leave permission from the evening of 12.11.2020 till the evening of 17.11.2020. The Addl. District & Sessions Judge, FTC No.2, Tinsukia and in his absence, the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-49/2000/4/29/A, dated 10.11.2020

Copy to:

1. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

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